

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA Nos. 541 & 542 of 2019

IN
DFR No. 1272 of 2019

Dated : 09th April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GMR Warora Energy Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee

ORDER

Issue notice to the Respondents on IA Nos. 541 & 542 of 2019 as well as on DFR No.1272 of 2019 returnable on 16.04.2019. Dasti, in addition is permitted.

List the matter on **16.04.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk